

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1494/2018

New Delhi, this the 1st day of May, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Dr. K.S. Jauhri,
Aged about 77 years,
Group 'A'
S/o Shri B.N. Jauhri,
R/o 18, Teg Bahadur Road,
Dehradun, Uttarakhand
Scientist G (Retd.),
Indian Institute of Petroleum (IIP),
Dehradun, a CSIR Laboratory, Uttarakhand. .. Applicant

(By Advocate : Shri Prakash Kumar Singh)

Versus

1. Chief Vigilance Officer,
Council of Scientific and Industrial Research,
Anusandhan Bhawan,
Rafi Marg, New Delhi-110001.

2. Dr. Kishan Lal,
Inquiry Authority,
Former Director,
National Physical Laboratory,
New Delhi. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Shri Prakash Kumar Singh, the learned counsel for the applicant, seeks leave to withdraw the O.A. with liberty to avail his remedies, in accordance with law, if necessary.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No order as to costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /